

UTTAR DINAJPUR JUDGESHIP AT RAIGANJ

MERIT LIST OF THE CANDIDATES WHO HAVE BEEN SELECTED FOR
APPOINTMENT FOR THE POSTS OF LDC [CONVERTED]
UNDER GROUP C CATEGORY
ON THE BASIS OF FINAL RESULT DATED 13.01.2017

REF : 1) EMPLOYMENT NOTIFICATION NO. 01 DATED 14.02.2013
2) This Office Order No. 202 dated 27.09.2013
3) Resolution dated 26.09.2016 and 20.12.2016 adopted by the District
Recruitment Committee of Uttar Dinajpur Judgeship

GROUP-C			
LDC [CONVERTED] FOR Copying Department			
Vacancy	Roll Number	Name of the candidate	Marks
OBC-B=1	19	Subhas Chandra Ghosh	57.5
Unreserved EC=1	26	Hasan Reza	7

The above Merit List published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee, Uttar Dinajpur Judgeship.

S.P. Roy
13-01-17

S.P. Roy
13.01.17

Banna
13-01-2017

a) the selected candidates as above shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Services (Appointment, Probation and Clarification) Rules, 1979. During his period of probation, if it is found that the candidate is not fit for the post then his period shall not be extended and he will be removed from the service automatically.

b) the candidates above who are already in Government Service either in any Judgeship or in any other department of West Bengal or Union of India, shall submit No objection Certificate along with a certificate issued by his Appointing Authority showing that there is no disciplinary proceeding pending against him for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his rendering present service, ^{not the} pending or any other proceeding is pending against him.

contd....P/2

c) the selected candidates above shall collect their Police Verification Form from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of the Admit card issued from this end, **within 17th January, 2017** and to submit duly filled up Police Verification Form along with attested copy of his educational qualification within **three days from the date of receipt of V.R. form**. Suppression of any educational or any other information by the candidates during submission of the Police Verification Form may lead to removal of his name from the above Panel.


d) the above candidates will have to appear before the Medical Board in the Office of the Chief Medical Officer of Health, Uttar Dinajpur, Raiganj at Karnojora on **17th January, 2017 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, done after the date of publication of the instant panel at any Government registered Pathological Laboratory or Government Hospitals**. The candidates have also to collect **TR Form No.7 (5 copies)** from the Office of the CMOH of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the CMOH of the district on the same date.


13-01-17

In case of non-submission of the Police Verification Form and non-appearance before the Medical Board **within the stipulated period** as above then it will be treated that the candidate is not willing to join his post and his name will be deleted from the list of selected candidates.


13.01.17

e) the candidates shall not have any right to claim the post only on the ground that his name has been published in the category of selected candidates.


13-01-2017

f) the Recruitment committee as well as the Appointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

g) the selected candidates above will be issued appointment letters on receipt of filled in V.R. Form supported with an affidavit affirming therein that he has never been involved in any criminal activity and there is no criminal case pending against him and satisfactory reports on Medical fitness from the CMOH of the district.

WAIT LISTED CANDIDATES [on the basis of final result published on 13.01.2017] : who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. Form, submission thereof and non-appearance before CMOH of the district on stipulated date as notified above

[Signature]
13-01-17

[Signature]
13-01-17

GROUP-C POST : LDC [converted] for Copying Department			Wait List
Vacancy	Roll Number	Name of the candidate	Marks
OBC-B=1	1	Subhendu Banik	6.33
Unreserved EC=1	25	Akhtar Hussain Kami	6.33

[Signature]
13-01-2017

The above Waiting list published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee :-

i) the candidature of the candidates whose names are in Waiting List, shall be considered, if any of the selected candidates as above under respective category is found unable to continue with the service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. Form, submission thereof and non-appearance before CMOH of the district on stipulated dates as notified above.

Contd....P/4

- j) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is subsequently found necessary.
- k) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.

The above panel shall remain valid for one year from the date of its publication.

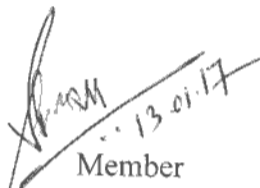


Signature of the Chairman,
District Recruitment Committee

Uttar Dinajpur Judgeship at Raiganj
(DJ, U/D) 13-01-17



Member, 13-01-17
District Recruitment Committee
Uttar Dinajpur Judgeship at Raiganj
(CJM, U/D)



Member
District Recruitment Committee,
Uttar Dinajpur Judgeship at Raiganj
(ADJ, 1st, Rnj)